

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.6233 of 2019

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Vipul Poddar, Advocate
For the Respondent No.2 : Mr. Rajesh Kumar, Advocate

06/29.06.2020 The present writ petition is taken up today through Video conferencing.

It has been reported by the office that service report of notice issued upon respondent no.5 under both processes has not yet been received.

Mr. Rajesh Kumar, learned counsel appearing on behalf of the respondent no.2, prays for three weeks more time to file counter affidavit.

Hence, put up this case under the appropriate heading after three weeks.

(Rajesh Shankar, J.)

Rohit